

National Company Law Appellate Tribunal, New Delhi
Competition Appeal (AT) No. 23 of 2017

In the matter of:

Khanduja Coal Transport Co. ...Appellant

Vs.

Competition Commission of India & Ors. ...Respondents

Present:

Appellant: Pratihtha and Mr. Jatin Kumar, Advocates.

**Respondents: Mr. Khushboo Mittal, Advocate for CCI.
Mr. Uddyam Mukherjee, Advocate for WCL.**

With

Competition Appeal (AT) No. 24 of 2017

In the matter of:

B. Himmat Lal Agarwal ...Appellant

Vs.

Competition Commission of India & Anr. ...Respondents

Present:

Appellant:

Respondents: Mr. Uddyam Mukherjee, Advocate for WCL.

With

Competition Appeal (AT) No. 26 of 2017

In the matter of:

Punjab Transport Co. & Anr. ...Appellants

Vs.

Competition Commission of India & Anr. ...Respondents

Present:

Appellants:

**Respondents: Mr. Khushboo Mittal, Advocate for CCI.
Mr. Uddyam Mukherjee, Advocate for WCL.**

With
Competition Appeal (AT) No. 27 of 2017

In the matter of:

Jasbir Singh Saini, Proprietor of Praveen Transport ...Appellant

Vs.

CCI

...Respondent

Present:

Appellant:

Respondents: Mr. Uddyam Mukherjee, Advocate for WCL.

With
Competition Appeal (AT) No. 28 of 2017

In the matter of:

Kanhhaiyalal Khandelwal

...Appellant

Vs.

CCI & Anr.

...Respondents

Present:

Appellant:

Respondents: Mr. Uddyam Mukherjee, Advocate for WCL.

With
Competition Appeal (AT) No. 29 of 2017

In the matter of:

**Kanhhaiyalal Khandelwal,
Partner of Khandelwal Transport**

...Appellant

Vs.

CCI & Anr.

...Respondents

Present:

Appellant:

Respondents: Mr. Uddyam Mukherjee, Advocate for WCL.

With
Competition Appeal (AT) No. 30 of 2017

In the matter of:

Punya Coal Road Lines **...Appellant**

Vs.

Competition Commission of India & Anr. **...Respondents**

Present:

Appellant: **Mr. Nakul Mohta, Advocate**

Respondents: **Mr. Khushboo Mittal, Advocate for CCI.**
Mr. Uddyam Mukherjee, Advocate for WCL

With
Competition Appeal (AT) No. 35 of 2017

In the matter of:

Avaneesh Logistics Pvt. Ltd. & Anr. **...Appellants**

Vs.

CCI & Anr. **...Respondents**

Present:

Appellants: **Mr. Chetan S. Dhore, Advocate**

Respondents: **Mr. Khushboo Mittal, Advocate for CCI.**

With
Competition Appeal (AT) No. 36 of 2017

In the matter of:

Khandelwal Earth Movers & Anr. **...Appellants**

Vs.

CCI & Anr. **...Respondents**

Present:

Appellants: **Mr. Johnson Subba, Advocate**

Respondents: **Mr. Khushboo Mittal, Advocate for CCI.**

With
Competition Appeal (AT) No. 37 of 2017

In the matter of:

Bimal Kumar Khandelwal & Anr.

...Appellants

Vs.

CCI & Anr.

...Respondents

Present:

Appellanst: Mr. Johnson Subba, Advocate

Respondents:

With
Competition Appeal (AT) No. 16 of 2018

In the matter of:

SSV Coal Carriers Pvt. Ltd. & Anr.

...Appellants

Vs.

CCI & Anr.

...Respondents

Present:

Appellants:

Respondents: Mr. Khushboo Mittal, Advocate for CCI.

ORDER

04.03.2020 Let these matters be not treated to be part heard/ tied-up matters and be listed for hearing before the appropriate Bench on **15th April,2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member(Judicial)

Ash/SR/RR